

**HIGH COURT OF JAMMU & KASHMIR AND LADKAH  
(Office of the Registrar General at Jammu)**

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**Subject:- Online submission of Personnel Verification Rolls (PVRs) of candidates seeking Advocates License –reg.**

**NOTIFICATION**

No. 190526/2022/4 Dated 11-11-2022

It is hereby notified for information of all those candidates aspiring for Provisional Enrollment as an advocate on the Rolls of Jammu and Kashmir Bar Council that they shall henceforth submit their Personal Verification Rolls (PVR) only through the **online mode to the Criminal Investigation Department Hqrs.** for verification of Character and Antecedents on the **URL: <https://.evs.jk.gov.in>**. Manual submission of PVR's shall not be entertained in pursuance of Circular No. 18-JK (GAD) of 2022 dated 20.05.2022 issued by the Principal Secretary to the Government of Jammu & Kashmir, General Administration Department.

**By Order**

**(Sanjeev Gupta)  
Registrar General**

No. 39175-89/R9/LP Dated 14-11-2022  
**Copy forwarded to the:-**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of Jammu & Kashmir and Ladkah, Jammu.
2. Secretary to Hon'ble Mr/Mrs. Justice \_\_\_\_\_  
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu for information.
4. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar with the request to get the same pasted on the Notice Board for information of all concerned.
5. Registrar Computers, High Court of J&K and Ladakh, Jammu.
6. All Principal District & Sessions Judges, UT of J&K and UT of Ladakh with the request to get the same pasted on the Notice Board for information of all concerned.
7. Secretary to Government of Jammu & Kashmir, Department of Law, Justice & Parliamentary Affairs, Civil Secretariat Jammu.
8. SSP (Hqrs) Criminal Investigation Department, Government of Jammu & Kashmir, Jammu.
9. President J&K High Court Bar Association, Jammu/Srinagar for information of all concerned.
10. President District Bar Association, \_\_\_\_\_  
.....for information of all concerned.
11. Manager, Government Press, Jammu for publication in the next issue of the Government Gazettee.
12. Incharge N.I.C, High Court of Jammu & Kashmir and Ladakh, for uploading the same on the official website of High Court for information of all concerned.
13. Incharge Library High Court Wing Jammu/Srinagar for information and keeping the record of the same.

**Registrar General**